

| Annexure-3 | | | | | | | | | | | | | | |
|--------------------------------------------------------------------------------------------------|------------------|---------------------------|--------------------------------|-----------------------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------------------|--------------------------|----------------------------|-------------------------------------|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Magppie Global Houseware Pvt Ltd | | | | Date of commencement of CIRP:15.06.2023 | | | | List of creditors as on: 06.07.2023 | | | | | | |
| Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | UCO Bank | 28.06.2023 | 57,666,611.00 | 57,662,144.00 | Secured | YES | NA | No | 100.00% | 0 | 0 | 0 | 4,467.00 | |
| TOTAL | | | 57,666,611.00 | 57,662,144.00 | | YES | - | | 100.00% | - | - | - | 4,467.00 | |